IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-386/ND/2017

IN THE MATTER OF:

Trinity Projects Limited

..PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant :

Mr. Sanjeev Kumar, Advocate

For the Respondents

ORDER

Learned Counsel for the petitioner is present. The petitioner is directed to give the paper publication in English in the matter in relation to the next date of hearing which is fixed for 13.12.2017. In the meanwhile, the petitioner is directed to issue notice to the Creditors the list which has been furnished at Page-51 of the typed set documents. In addition, Creditors will also be served with the notice and necessary consent should be obtained on or before the next date of hearing.

List on 13.12.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017